JAPANESE OFFER TO INDIA

595. SHRI B. K. MAHANTI: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that the Japanese Government have offered some aid for the development of Indian shipping; and
- (b) if so, what is the nature of the offer, and its details?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH.): (a) No, Madam.

(b) Does not arise.

SHIFT SYSTEM

596. SHRI THILLAI VILLALAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state whether there is any proposal under Government's consideration to have a national scheme of 'shift system' in all educational institutions to avoid crowd and disappointment in admission to all educational centres?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): There is no proposal Government's consideration to have a national scheme of 'shift system' in all educational institutions. However, to avoid crowding and disappointment in admission and in view of the constraint of resources, the State Governments adopting, wherever necessary and possible, a form of the 'shift system' under which the buildings of schools and colleges are used by a suitable arrangement of the time-table to accommodate different batches of students by appointing additional teachers. In crowded cities, this has already been done to a large extent.

For the same reasons, the State Governments are adopting, at the primary stage, and especially in Classes I and II, another type of the 'shift system' under which the same teacher instructs two different batches of students for about three hours a day each.

C.B.I. ENQUIRY AGAINST N.D.M.C. PRESIDENT

- 597. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether C.B.I. held any enquiry recently against the President of the New Delhi Municipal Committee;
- (b) whether C.B.I. has requested for his transfer; and
- (c) whether C.B.I. has also suggested for his prosecution?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) The C.B.I. have held a preliminary enquiry to ascertain the precise role of some officers of the New Delhi Municipal Committee including the President of the Committee in the matter of alleged underassessment of property tax on the building known as Odeon Cinema.

(b) and (c) No, Madam.

Indians in Royal Nepal Airlines Dakota

598. SHRI N. R. MUNISWAMY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the number of Indian passengers aboard the Royal Nepal Airlines Dakota plane that crashed on 12th July, 1969;
- (b) whether any search party was sent to Nepal by the Government of India to co-ordinate the work of Nepal Government in its search for the missing Dakota; and
- (c) whether any compensation has been given to the dependants of the Indians killed aboard the plane by the Government of Nepal ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) R.N.A.C. Dakota which crashed on 12th July, 1969, carried 31 passengers and 4 crew who were all killed. Of these, 15 passengers and one crew member were Indian nationals.

(b) Yes, Madam. A relief party, including the Embassy Surgeon and his Compounder, was sent by the Indian Embassy on 13th July to the site of the crash with necessary supplies.